

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2500
ANSWERED ON:10.03.2000
COMMITTEE TO REVIEW SICK PUBLIC SECTOR UNDERTAKINGS
GORDHANBHAI JAVIA;M.V.V.S MURTHI;SHVAJI MANE

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) Whether the Government propose to review or have reviewed the right of workers in sick Public Sector Undertakings;
- (b) if so, the details thereof;
- (c) whether the Committee comprising the secretaries of Labour, Expenditure and Public Enterprise Departments for the purpose, has submitted its report;
- (d) if so, the details in this regard; and
- (e) the reaction of the Government thereto?

Answer

MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

(DR. VALLABHBHAI KATHIRIA)

(a) to (e) : In regard to PSUs which are financially weak, government have been providing non-plan assistance to defray, inter-alia, the outgo on payment of wages and salaries to workers. Government have constituted a Group of Ministers (GOM) to examine, inter-alia, proposals for:

- (i) Amendment to the Industrial Disputes Act, 1947,
- (ii) New Legislation for Regulation of Employment and Conditions of Service of Contract Labour in India and to make recommendations in respect of problems relating to payment of wages, salaries and statutory dues of employees of CPSUs, particularly the sick CPSUs.

A Standing Committee of Secretaries (COS) has been constituted to service the GOM. This Committee held its first meeting on 14.2.2000. The recommendations of the COS are to be submitted to the GOM.